

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 118**  
**(IB)-1111(PB)/2019**

**IN THE MATTER OF:**

Apurava Kalia (HUF)

.... Applicant/petitioner

v.

M/s. Sunshine Trade Tower Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 13.09.2019**

**Coram:**

**SH. P. S. N. PRASAD**

**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner

Mr. Manoj Kumar & Ms. R. Gayathri Manasa, Advs.

For the Respondent(s):

Ms. Rakhi Sharma, Adv. along with Mr. Nitish  
Kumar, AR

**ORDER**

For order see CP No. (IB)-1028(PB)/2019.

13.09.2019  
Ritu Sharma